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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI.

REGN. NO. OA 163/88

Dated: 11.4.1988.

Dr. Shri Krishna Applicant.

Vs.


Union of India & others Respondents.

Coram: Hon'ble Mr. Justice K. Madhava Reddy, Chairman
Hon'ble Mr. Kaushal Kumar, Member.

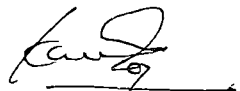
For the Applicant None.

For the Respondents Shri P.P. Khurana, Counsel

None appears for the applicant. When the case was called on 7.4.1988 before the Deputy Registrar, learned counsel for the applicant had stated that the applicant has already received the payment and therefore he wants to withdraw the case. In the circumstances, this application is dismissed as withdrawn.



(KAUSHAL KUMAR)
MEMBER



(K. MADHAVA REDDY)
CHAIRMAN

11.4.1988